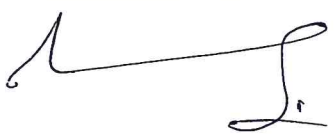

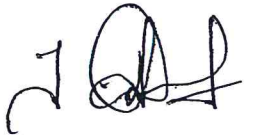
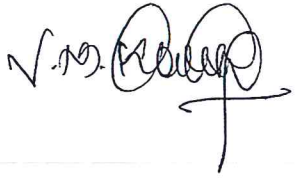
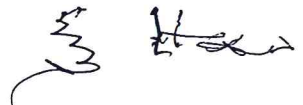


**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/60/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : M/s. Malabar Hotels Pvt Ltd & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	S. Aravinthan for for Man L & Associates	Counsel for 2 nd Respondent	
2.	K. RAMSAMY G.V. MOHAN KUMAR	Counsel for R7	
3.	DEV ESTHAR J M/s. For M/s. Shivakumar & Suresh	Counsel for 5 th Respondent	
4.	V.M. KARTHIK.	Counsel for 4 th Respondent	
5.	S. HARI	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for respondents present. Counsel for petitioner filed CA 195/2017 and furnished copy of the same to the other side. Time extended at request of respondents to file counter. Put up on 15.12.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

bc